


**In the Court of Chief Judicial Magistrate court
Bangalore Rural District, Bangalore
Cause list dated 26-11-2020**

Morning Session	Afternoon Session
Evidence 1.CC.7946/2019 2.CC.1427/2015 3.CC.10608/2017 4.CC.5367/2017 5.CC.9298/2017 6.PCR.731/2019 7.PCR.237/2019 8.PCR.667/2019 9.PCR.836/2019 10.PCR.861/2019 11.PCR.300/2019	Hearing 1.Cmis.816/2019 2.Cmis.851/2019 3.Cmis.230/2020 4.Cmis.106/2020 5.Cmis.231/2020 6.Cmis.350/2020 7.Cmis.204/2020 8.Cmis.203/2020 9.Cmis.309/2020 10.Cmis.282/2020 11.Cmis.277/2020 12.Cmis.274/2020 13.Cmis.330/2020 14.CC.8101/2020 15.CC.7867/2020 16.CC.8054/2020
Arguments 12.CC.3466/2018	
Hearing 13.CR.250/2020 14.Cmis.239/2020	


Chief Judicial Magistrate
Bangalore Rural District, Bangalore.

Note: All the advocate are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka.

**In the court of II Addl.Chief Judicial Magistrate,
Bangalore Rural District, Bangalore
Case List dated 26.11.2020.**

1st Session Arguments/Hearing	2nd Session Arguments/Hearing
1.PCR.414/2017	1.PCR.296/2020
2.PCR.456/2018	2.PCR.298/2020
3.PCR.169/2020	3.C.misc.407/2019
4.PCR.170/2020	4.C.misc.475/2020
5.PCR.172/2020	5.PCR.907/2019
6.PCR.222/2020	6.PCR.15/2020
7.C.misc.180/2019	7.PCR.353/2020
8.C.misc.240/2019	8.CC.1921/2017
9.C.misc.514/2019	9.CC.1915/2017
10.PCR.97/2020	10.CC.11584/2018
11.PCR.286/2020	11.CC.3241/2018
12.PCR.287/2020	12.CC.2457/2016
13.PCR.289/2020	13.CC.5106/2019
14.PCR.292/2020	14.CC.2860/2018
15.PCR.293/2020	15.CC.3535/2016

R
25/11/2020
**II Addl.Chief Judicial Magistrate,
Bangalore Rural District, Bangalore**

**2nd Addl. Chief Judicial Magistrate
Bangalore Rural District,
Bangalore**

Note:All the advocate are requested to strictly follow SOP issued by Hon'ble High Court of Karnatak.